

(For Judgment)

S U P R E M E C O U R T O F I N D I A

Civil Appeal No. 8300/2002

P.C.AGARWALA

Appellant (s)

VERSUS

PAYMENT OF WAGES INSP., M.P. & ORS.
ent (s)

Respondent (s)

With C.A.Nos. 8301/2002, 8303/2002, 8302/2002, 692/2005)

[HEARD BY HON. ARIJIT PASAYAT AND H.K.SEMA, JJ.]

Date : 26.09.2005 This appeal was called on for judgment today.

For Appellant(s): MS. Nina Gupta, Adv.

Ms. Meha Kiran, Adv.

Ms. Neelam Singh, Adv.

Ms. Bina Gupta, Adv.

MS. Vibha Datta Makhija, Adv.

For Respondent(s): Mr. B.S.Banthia, Adv.

Mr. K.Bhirava Swamy, Adv.

Mr. Sanjay Kapur, Adv.

MS. Bina Gupta, Adv.

Mr. Somnath Mukherjee, Adv.

MS. Vibha Datta Makhija, Adv.

RECORD OF PROCEEDINGS

No. 7 pronounced Hon'ble Mr. Justice Arijit Pasayat sitting in Court the

Judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice H.K.Sema.

The appeals filed by the Directors are allowed and
the appeals filed by the

functionaries under the Act and the State are dismissed.

Vijay Aggarwal)

(Shashi Sareen)

(

Court Master

Court Master

(Signed Reportable judgment is placed on the file.)